Government of India Ministry of Finance, Department of Economic Affairs Lok Sabha Unstarred Question No. 680 Answered on 6th February, 2023

Education Cess

QUESTION

680. Shri T.R. Balu

Will the Minister of Finance be pleased to state:

- (a) whether Education Cess collected by Government is transferred to the Ministry of Education in full every year;
- (b) if so, the details thereof for the last five years;
- (c) whether there has been any shortfalls any in transferring the said cess and if so, the details thereof and if not, the reasons therefor ; and
- (d) the extent to which the realization of targets have been impacted because of the said shortfalls in transfer of education cess to the Ministry of Education?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (d)

Ministry of Education is eligible for 60% and 15% of the total proceeds of Health & Education Cess to Prarambhik Shiksha Kosh (PSK) and Madhyamik and Uchchtar Shiksha Kosh (MUSK)** respectively. The following table shows the actual transfer of share to the Ministry of Education during last 5 years:

			(Rs. in Crore)
Financial Year	Cess Collected under Health & Education	Eligible percentage share of Ministry of	Total amount allocated to Ministry of Education
	Cess	Education	
2018-19	41177.44	30883.08	25227.90
2019-20	39131.09	29348.32	41308.60
2020-21	35821.54	26866.16	50729.61
2021-22	52732.33	39549.25	56788.25
2022-23*	62500.01	46875.01	62350.00
Total	231362.41	173521.82	236404.36**

*Revised Estimates 2022-23

** The Reserve Fund related to the MUSK has not been created but the amount is being utilized by the Ministry of Education for the schemes.